

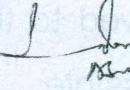
BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.416/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06 September 2017, 10.30 A.M

Name of the Company		Zee Entertainment Enterprise Ltd -Vs- Pleroma Consulting Pvt Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	SOUVEN DAS Adv.		06/09/17
2.	ABINAYWOR CLOUDIANI RT Peltikam		06/09/17
3.	MR KAMALENDU SENGUPTA	R. Mngm. (Director)	6/9/17

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Pleroma Consulting Pvt. Ltd.

O R D E R

Ld. Lawyer on behalf of the operational creditor is present. Corporate Debtor in person is also present.

Out of Rs.54,54,450/- the corporate debtor has paid an amount of Rs.38 lakhs. For the remaining amount, he is praying for some time as he is having certain difficulties. Also heard the operational creditor. For the ends of justice, time is allowed to the corporate debtor to pay the remaining amount as early as possible.

Fixed on 12.09.2017.

SL
MANORAMA KUMARI
MEMBER(J)